

Santosh

***IN THE HIGH COURT OF BOMBAY AT GOA***

***LD-VC-CRI-4/2020***

Vandana Kumari Gannayak. .... Petitioner.

Versus

State of Goa and others. .... Respondents.

Mr. Jatin Ramaiya, Advocate for the Petitioner.

Mr. D. J. Pangam, Advocate General with Ms. Maria Correia  
Additional Govt. Advocate for the State.

Mr. Amit Palyekar, Advocate for Respondent No.3.

**CORAM : DIPANKAR DATTA, CJ. &  
M.S. SONAK, J.**

**DATE : JULY 07 2020.**

**P.C. :-**

1. Having regard to the prevailing COVID situation, the writ petitioner does not press for any relief at this moment.
2. In view thereof, we adjourn hearing of this petition for a month, with liberty to the parties to apply.

**M.S. SONAK, J.**

**CHIEF JUSTICE**